

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1655(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	AMALANGSHU BHATTACHARYA VS NEXTGEN AUTOMOTION PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Arjun Basu, Adv. : For R5
Mr. Shaunak Mitra, Adv. : For R1 and R2
Mr. Kanishk Kejriwal, Adv. :
Mr. Abhirup Chakraborty, Adv. :

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **04.11.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)